NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 118(ND)/2015 CA NO.

CORAM:

S.NO.

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2016

NAME OF THE COMPANY:

NAME

Sh. R. K. Gupta & Anr.

Vs.

Sh. Suresh Manchanda & Ors.

M/s. Markettimes TV Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

DESIGNATION

REPRESENTATION

SIGNATURE

7. Abhinav Agniham Adv.

Petitiones

Order

Ld. Counsel for the Petitioner requests for a week's time to file Rejoinder. Let the Rejoinder be filed within one week with a copy in advance to the Counsel for the Respondents.

List for further consideration on 26.07.2016 at 10.30 a.m.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(S.K. MOHAPATRA)

MEMBER (T)